

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

07/441/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
11.01.2018**

**NAME OF THE COMPANY: Choice Clothing Company Pvt. Ltd.**


**SECTION OF THE COMPANIES ACT: 441**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present : None.

**ORDER**

Notice to the Petitioner through counsel/representative as well as to the  
ROC returnable on 6<sup>th</sup> February, 2018.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**